

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R P A N K A J B H A N D A R I

Civil Appeal No(s). 3718-3719/2012

RAMAYAN PANDEY & ANR.

Appellant(s)

V E R S U S

STATE OF U.P. & ORS.

(with office report)

WITH

SLP(C) No. 25075/2012

(With Office Report)

Respondent(s)

Date : 23/09/2014 These appeals were called on for hearing today.

For Appellant(s)

Mr. Samir Ali Khan, Adv.

Ms. Asha Upadhyay, Adv.

Mr. R. D. Upadhyay, Adv.

For Respondent(s)

Mr. Kunal Verma, Adv.

Mr. Ardhendumauli Kumar Prasad, Adv.

Mr. R. C. Kohli, Adv.

Mr. Shail Kumar Dwivedi, Adv.

Ms. Priya Rathore, Adv.

Ms. Kumud Lata Das, Adv.

U P O N h e a r i n g t h e c o u n s e l t h e C o u r t m a d e t h e f o l l o w i n g
O R D E R

C.A.No.3718-3719/2012

These matters are complete for listing before the Hon'ble Court.

As and when the connected matter is complete, orders will be passed.

SLP(C) No. 25075/2012

The learned counsel for the petitioner states that they would be moving application for deletion of respondent Nos.3 to 33.

Vakalatnama has been filed on behalf of respondent No.2 without obtaining 'NOC' from Mr. Shail Kumar Dwivedi, the erstwhile counsel. 'NOC' be filed within four weeks.

List again on 19.11.2014.

(PANKAJ BHANDARI)
Registrar